

the increased rate of fertilizers, we had to provide for a subsidy of almost Rs. 290 crores last year for meeting this bill. The Government is seized of the matter and that is why, recently, a decision was taken to reduce the prices of some of the fertilizers. The matter will require further attention of the Government and the Government is well aware of some of the problems created by the increased prices of fertilizers.

شری سید احمد ہاشمی : کیا متنی
جی ہمیں یہ بھی بتانے کی کرپا کرینگے
کہ فرٹلائزر کا دام بڑھا ہوا ہے جو کسانوں
کی قوت خرید سے زیادہ ہو گیا ہے اور اس
طریقے سے جو گنے کی پیداوار ہوئی ہے اور
گبہوں کی جو پیداوار ہو رہی ہے اس کی
قیمت کے ریشو میں فرٹلائزر کا دام زیادہ
بڑھ رہا ہے۔

† [श्री संमद अहमद हाशमी : क्या मंत्री जी हमें यह
भी बताने की कृपा करेंगे कि फर्टिलाइजर का दाम
इतना बढ़ा हुआ है जो किसानों की कुवते खरीद
से ज्यादा हो गया है और इस तरीके से जो गन्ने
की पैदावार हुई है और गेहूँ की जो पैदावार हो
रही है उसकी कीमत के रेशो में फर्टिलाइजर का दाम
ज्यादा बढ़ रहा है।]

SHRI ANNASAHEB P. SHINDE : Sir, it is true that fertilizer prices come in the way of increasing production. But, as I said, Government had no other way. Under compulsion and under very difficult situation some of the decisions in order to avoid deficit financing had to be taken. But now Government have recently reduced the fertilizer prices. Government continue to attend to the problem and see that the inputs are freely available. I am glad to say that the offtake of fertilizers is increasing as compared to last year.

35. "[The questioner (Shri D. N. Dwi-vedi) was absent for answer, vide col. infra.]

[] Hindi transliteration.

Zonal Plait D-2 of Delhi Development Authority

*36. SHRI GANESH LAL MALI :
SHRI KHURSHED ALAM
KHAN : t
SHRI JAGDISH JOSHI :
SHRI KASIM ALI ABID :
SHRI PIARE LALL KUREEL
URF TALIB :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Zonal Plan D-2 of the Delhi Development Authority is likely to be recast;

(b) whether it is also a fact that area between Minto Road and Thompson Road in New Delhi is proposed to be reserved for group housing; and

(c) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAMAIAH) : (a) Yes, Sir.

(b) No, Sir.

(c) The question does not arise.

SHRI KHURSHED ALAM KHAN : Sir, it is a very typical answer, and I must say that we expected a better reply from the hon. Minister who knows about Delhi, who has seen us in difficulties, who has shared our difficulties. Yet he has given an answer which does not satisfy us. I would like to know whether the question is under consideration for the last 20 years and no positive steps have so far been taken. I would also like to know whether it is a fact that in the matter of allotment of land in zonal Plan D-2, no importance has been given to the housing problem

†The question was actually asked on the floor of the House by Shri Khurshed Alam Khan.

of these people of Shahjahanabad who are living in a vast slum area.

SHRI H. K. L. BHAGAT : Sir, I will surely try to come up to the expectation of the hon. Member. But I have given the answer in reply to the question. Now so far as this zonal plan is concerned, the matter has been considered already and various objections were invited which are being considered. Seventeen changes in the zonal plan are being contemplated, which are under consideration at present by the D.D.A. If the hon. Member wants, I have all the details with me; I can supply.

SHRI KHURSHED ALAM KHAN : Sir, I would like to know whether it is a fact that in this area known as Shahjaha-nabad schools are being run for the last 20 years in tented accommodation, in dilapidated houses with no proper light, no air, no proper drinking water; and how long these conditions will continue and whether the Minister can give us an assurance about the time-bound programme for improvement of these Shahjahanabad conditions.

SHRI H. K. L. BHAGAT : Now, Sir, the question related to the amendment of the zonal plan. Now the hon. Member is asking about certain schools being run in tented accommodation. Government would always welcome it if he brings these things to our notice.

श्री जगदीश जोशी : मंत्री जी ने जो यह कहा कि मिंगटो रोड और थॉमसन रोड के बीच की जगह ग्रुप हाउस बनाने के लिए उसका संरक्षण नहीं किया गया है, तो उसका संरक्षण ग्रुप हाउसिंग के लिए क्यों नहीं किया गया और ऐसा करने में उनको क्या बाधा है। इसका जरा साफ करें।

SHRI H. K. L. BHAGAT : I would like to submit, as I have already said, that there is no change in the area lying between Minto Road and Thompson Road. The hon. Member wants to know the reason. The whole Zonal Plan is to be seen in its entire picture. This area is already earmarked for flats, factories, police station

and a small hospital. And it is not considered necessary in the overall picture of the zone to change it.

MR. CHAIRMAN : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Sanskrit University at Varanasi

*35. SHRI D. N. DWIVEDI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether Government are contemplating to make the Sanskrit University at Varanasi a national university?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : There is no proposal under consideration to declare, the University as an institution of national importance.

Facilities for Urdu teaching in Delhi

*37. SHRI PIARE LALL KUREEL
URF TALIB :

SHRI GANESH LAL MALI :

SHRI KHURSHED ALAM
KHAN :

SHRI JAGDISH JOSHI :

SHRI KASIM ALI ABID :

Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the Central Government have directed the Delhi Administration to provide facilities for Urdu teaching in the Union Territory of Delhi;

(b) whether it was also decided to review the progress made on that account from time to time; and